

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.XI-09/2022/230/RC Dated, Guwahati, the 16th November, 2022

**LIST OF HOLIDAYS DURING THE YEAR 2023 IN RESPECT OF THE
SUB-ORDINATE CIVIL COURTS OF ASSAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2023 in all the Civil Courts in Assam Sub-ordinate to Gauhati High Court.

<i>New Year's Day</i>	-	<i>1st January</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Magh Bihu/Tusu Puja</i>	-	<i>13th to 16th January</i>	-	<i>Friday to Monday</i>	-	<i>4 days</i>
<i>Netaji's Birthday</i>	-	<i>23rd January</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Republic Day & Shree Panchami</i>	-	<i>26th January</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Me-dam-me-phi</i>	-	<i>31st January</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Bir Chilarai Divas</i>	-	<i>5th February</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Siva Ratri</i>	-	<i>18th February</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Dol Jatra/ Holi</i>	-	<i>7th & 8th March</i>	-	<i>Tuesday & Wednesday</i>	-	<i>2 days</i>
<i>Good Friday</i>	-	<i>7th April</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Bohag Bihu</i>	-	<i>13th April to 17th April</i>	-	<i>Thursday to Monday</i>	-	<i>5 days</i>
<i>Id-ul-Fitre</i>	-	<i>22nd April</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>May Day</i>	-	<i>1st May</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Buddha Purnima</i>	-	<i>5th May</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Janmotsava of Sri Sri Madhab Dev</i>	-	<i>5th June</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Id-uz-Zuha</i>	-	<i>29th June</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Muharram</i>	-	<i>29th July</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Independence Day</i>	-	<i>15th August</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Tithi of Srimanta Sankar Dev</i>	-	<i>18th August</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Tithi of Sri Sri Madhab Dev</i>	-	<i>4th September</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Janmastami</i>	-	<i>6th September</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Janmotsava of Srimanta Sankar Dev</i>	-	<i>25th September</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Fateha-Dwaj-Daham</i>	-	<i>28th September</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Birthday of Mahatma Gandhi</i>	-	<i>2nd October</i>	-	<i>Monday</i>	-	<i>1 day</i>
<u>LONG VACATION</u> <i>Including Kati Bihu (18th October), Durga Puja, Vijaya Dashami(24th October),Laxmi Puja (28th October),</i>	-	<i>16th October to 29th October</i>	-	<i>Monday to Sunday</i>	-	<i>14 days</i>
<i>Kali Puja/Diwali</i>	-	<i>12th & 13th November</i>	-	<i>Sunday & Monday</i>	-	<i>2 days</i>
<i>Lachit Divas</i>	-	<i>24th November</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Guru Nanak's Birth Day</i>	-	<i>27th November</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Asom Divas (Su-ka-pha Divas)</i>	-	<i>2nd December</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<u>WINTER VACATION</u> <i>Including Christmas Holiday</i>	-	<i>23rd December to 31st December</i>	-	<i>Saturday to Sunday</i>	-	<i>9 days</i>

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All 2nd and 4th Saturdays and holidays falling on such Saturdays will be observed as holidays. All other Saturdays will be full working days.
- (4) The Sub-ordinate Civil Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.

R. A. Tapadar
16.11.22

REGISTRAR (JUDICIAL)

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.XI-09/2022/231/RC Dated, Guwahati, the 16th November, 2022

**LIST OF HOLIDAYS DURING THE YEAR 2023 IN RESPECT OF THE
SUB-ORDINATE CRIMINAL COURTS OF ASSAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2022 in all the Criminal Courts in Assam Sub-ordinate to Gauhati High Court.

<i>New Year's Day</i>	-	<i>1st January</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Magh Bihu/Tusu Puja</i>	-	<i>13th to 16th January</i>	-	<i>Friday to Monday</i>	-	<i>4 days</i>
<i>Netaji's Birthday</i>	-	<i>23rd January</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Republic Day & Shree Panchami</i>	-	<i>26th January</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Me-dam-me-phi</i>	-	<i>31st January</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Bir Chilarai Divas</i>	-	<i>5th February</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i>Siva Ratri</i>	-	<i>18th February</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Dol Jatra/ Holi</i>	-	<i>7th & 8th March</i>	-	<i>Tuesday & Wednesday</i>	-	<i>2 days</i>
<i>Good Friday</i>	-	<i>7th April</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Bohag Bihu</i>	-	<i>13th April to 17th April</i>	-	<i>Thursday to Monday</i>	-	<i>5 days</i>
<i>Id-ul-Fitre</i>	-	<i>22nd April</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>May Day</i>	-	<i>1st May</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Buddha Purnima</i>	-	<i>5th May</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Janmotsava of Sri Sri Madhab Dev</i>	-	<i>5th June</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Id-uz-Zuha</i>	-	<i>29th June</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Muharram</i>	-	<i>29th July</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Independence Day</i>	-	<i>15th August</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Tithi of Srimanta Sankar Dev</i>	-	<i>18th August</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Tithi of Sri Sri Madhab Dev</i>	-	<i>4th September</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Janmastami</i>	-	<i>6th September</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Janmotsava of Srimanta Sankar Dev</i>	-	<i>25th September</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Fateha-Dwaj-Daham</i>	-	<i>28th September</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Birthday of Mahatma Gandhi</i>	-	<i>2nd October</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Kati Bihu</i>	-	<i>18th October</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<u>LONG VACATION</u> <i>Including Durga Puja, Vijaya Dashami</i>	-	<i>21st October to 24th October</i>	-	<i>Saturday to Tuesday</i>	-	<i>4 days</i>
<i>Laxmi Puja</i>	-	<i>28th October</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Kali Puja/Diwali</i>	-	<i>12th & 13th November</i>	-	<i>Sunday & Monday</i>	-	<i>2 days</i>
<i>Lachit Divas</i>	-	<i>24th November</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Guru Nanak's Birth Day</i>	-	<i>27th November</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Asom Divas (Su-ka-pha Divas)</i>	-	<i>2nd December</i>	-	<i>Saturday</i>	-	<i>1 day</i>
<i>Christmas</i>	-	<i>25th December</i>	-	<i>Monday</i>	-	<i>1 day</i>

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Assam. The Officers and the staff may also avail the restricted holiday as declared by the State Govt. of Assam.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
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- (4) The Sub-ordinate Criminal Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Assam on the same occasion falling on two different dates.

By Order etc.

R. A. Tapadar
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